

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/196/2016
NAME OF THE PETITIONER(S) : B.R. Lokesh
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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1) Kanner P.T.
for M/s Foxmendale
Associates

Advocate for
Respondents No 3 to 5

2) Indhumathy .P

Counsel for
petitioners

3) K.M. ANAND
FOR. MOHAI KUMAR

COUNSEL FOR
1st RESPONDENT

4) N. ROSHAN ATIQ
for CIBT JIRUNO

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ORDER

Counsels for both the parties are present. Put up along with TCP/194/16 on
08.02.2018 at 10.30 A.M.

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)